

Title: Introduction of the Poor and Destitute Widows (Rehabilitation and Welfare) Bill, 2005.

15.40^{1/2} hrs.

**POOR AND DESTITUTE WIDOWS
(REHABILITATION AND WELFARE) BILL***

SHRI RAMDAS ATHAWALE (PANDHARPUR): Sir, I beg to move for leave to introduce a Bill to provide for rehabilitation and welfare measures for the poor and destitute widows and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for rehabilitation and welfare measures for the poor and destitute widows and for matters connected therewith or incidental thereto. "

The motion was adopted.

SHRI RAMDAS ATHAWALE : I introduce*the Bill.

* Published in the Gazzete of India, Extraordinary, Part-II, Section-2, dated 11.3.2005

* Introduced with the Recommendation of the President